

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11243 of 2014 - SM

(Arising out of OIO-AHM-CEX-003-COMMR-042-13 dated 05/12/2013 passed Commissioner of Central Excise-AHMEDABAD-III)

Jenil Empire

182/A, Suvidha Township,
Subhashnagar,
Bhavnagar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat- 380009

.....Respondent

APPEARANCE:

Shri Sarju Mehta, Chartered Accountant for the Appellant
Shri R.K.Agarwal, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 19.06.2023
DATE OF DECISION: 05.07.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11242 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**